

[Sh. Shantaram Potdukhe]

- (a) Village as a unit;
- (b) Geographical contiguity
- (c) Linguistic majority; and
- (d) Wishes of the people

The Government of India appointed Mahajan Commission on 25th October, 1966 to solve the border dispute. On the basis of the presumption that the said Commission would consider the above said formulae, the State Government announced that the Commission's report would be accepted. In August 1967, the Mahajan Commission submitted its report to the Government of India. It was found that the Mahajan Commission did not consider the above said formulae and, therefore, the State Government did not accept the said report. On 30th November, 1967 the Maharashtra Legislature, unanimously passed a Resolution and declared that the Mahajan Commission's Report was not acceptable to the State of Maharashtra. The said Resolution requested the Government of India and the Parliament to solve this long pending question on a just, equitable and scientific basis.

I request the Government of India to resolve this issue by conducting opinion poll there.

- (iii) **Need to clear the proposal submitted by Andhra Pradesh Government to float 'Road Bonds'**

SHRIMATI UMA GAJAPATHI RAJU(Visakhapatnam): After providing funds for the priority sectors like irrigational; power and social welfare, the State Government of Andhra Pradesh is left with very meagre resources for development of communications particularly improvement of roads.

It is in this context that a proposal has been mooted to tap investible public savings by floating bonds and inducing the public to contribute to the road bonds by assuring them of the development of communications in various regions. Such bonds would also encourage additional savings and deposits which would help the State in making investments urgently required in improving the communication system, in the State. The Central Government must examine this proposal and clear it on a priority basis.

- (iv) **Need to provide financial assistance for the development of ravines in Chambal Division, Morena (M.P.)**

[*Translation*]

SHRI CHHAVIRAM ARGAL (Morena): Mr. Deputy Speaker, Sir, there is a network of rivers in the northern part of Madhya Pradesh, Chambal, in district Morena. Apart from river Chambal there are tributaries like Parvati, Seep, Kuno, Sankh, Paari Asan, Besali, Sindh etc. For centuries these rivers are playing havoc in the area and large scale soil erosion is resulting in fertile soil being washed away creating ravines. These ravines are posing danger to national highways, railway routes, canals and villages. Ravines have become dens of dacoits and anti social elements. These ravines are posing economic and social problems for Morena district. The soil (Dumat) is prone to erosion and during rains it erodes so fast that deep ravines are created. Soil erosion, tubewells, drains, deep nullahs take shape of ravines afterwards. 2000 village have been engulfed by these ravines. 5 lakh hectare agricultural land has turned into ravines. Due to lack of survey facility in the ravines, we do not have correct figures. In 1945, the land conservation experts had advised that to check ravines cattle should not be allowed to graze in open and areas should be fenced and developed. The ravines should be developed for

agriculture, The deep ravines should be used for diverting water and used as water channels. The ravines should be protected and measures should be taken to check their further increase. Peripheral fencing at a distance of 100 to 500 metres should be done from the place where the ravines begin and drainage system should be built. Mud embankments and water channels should be constructed, vegetation should be undertaken by the forest department all over the area. Rs. 100 crore should be spent jointly by the P.W.D. and the Railways for flood control schemes and development of roads, and railway lines, The ravines of Chambal should be levelled and the reclaimed land should be distributed among the youth for providing them employment opportunities. A team of experts from these departments should be sent for development of Chambal area. As per the report of the study team of the World Bank immediate financial assistance should be provided for the development of Chambal area.

**(v) Need to remove the causes of discontent among the workers of South-Eastern Coalfields Ltd., Sohagpur**

SHRI YAMUNA PRASAD SHASTRI (Rewa): Mr. Deputy Speaker, Sir, there is lot of discontentment among the workers of Sohagpur Coal—Fields under the South-Eastern Coalfields Ltd. (SECL) because of the behaviour of the General Manager. The workers of Sohagpur area have launched an agitation as a result of which there is shortfall in the production of coal. The country is passing through energy crisis. Therefore, coal production has to be increased at any cost. But the officials of S.E.C.L. do not seem to care about the national interests. I demand that the causes of discontent be looked into and the guilty be punished so that discontent prevailing among the worker is removed.

**(vi) Need to man the unmanned railway level crossing on Rohtak-Panipat-Jind Railway Branch line and Panipat-Sonepat main line**

SHRI KAPIL DEV SHASTRI (Sonepat): Mr. Deputy Speaker, Sir, with your permission, I would like to raise a matter of public importance under Rule 377. Rohtak-Panipat—Jind Railway Branch line and Panipat-Sonepat main line pass through three districts of Haryana. There are some unmanned railway level crossings on this line. Rickshaws, bullock carts, trains, tongas, tractors and many agriculturists pass through it day and night. A little carelessness can lead to major rail accidents and colossal loss of life and property. Most of the railway crossings are quite near to some villages and there is regular traffic on these crossings.

In view of the possible threat to the life and property of the villagers, level crossings near village—Ghilaur, Rajpur, Sardhana—Madhana, Jasya, Ratakhera (near Safido) should be manned and a new manned railway level crossing should be set up near village Mahmoodpur.

**(vii) Need to provide financial assistance to the Government of Bihar for proper maintenance of tube wells in Buxer district, Bihar**

SHRI TEJ NARAYAN SINGH (Buxar): Mr. Deputy Speaker, Sir, there are 299 tube-wells in the Buxar districts of Bihar, but only 30 of them are functioning and all the remaining are lying out of order. Some tube-wells are not working due to shortage of power and some have developed one or the other mechanical defect.

Therefore, I request the Government of India to keep aside at least 20 crore rupees